(J.H.C. Sch. 1-7)
From:
Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

a: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt. Letter No.____/Apptt. Dated: _____

To,

- Sri Vishwa Nath Shukla,
 Addl. Judicial Commissioner-cum-P.O., MVACT, Ranchi &
- Sri Ashok Kumar No. 2,
 Distt. & Addl. Sessions Judge-cum-P.O., MVACT, Hazaribagh.

Sub: - Nomination for attending two days (R-3) Refresher Training Programme scheduled to be held on 27th & 28th April, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir.

I am directed to inform that the Court has been pleased to nominate you for attending two days (R -3) Refresher Training Programme on Tools and Techniques to expedite MACT Cases & Recording and Appreciation of Electronic Evidence scheduled to be held on 27th & 28th April, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 27.04.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 26th April, 2019 till the evening of 28th April, 2019.

Yours faithfully, Sd/- **J.P. Singh** Registrar (Administration)

Memo No	1145	_/Apptt.
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Dated, Ranchi, the rosch 28, 2015

Copy forwarded to the Judicial Commissioner, Ranchi and the Principal District & Sessions Judge, Hazaribagh for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1870/JAJ dated 05.03.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)